

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.06.2024** THROUGH **PHYSICAL HEARING**

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Balasubramaniam Sriram
Vs
Ms Ocean Lifespaces India Pvt Ltd And 6 Others

MAIN PETITION NUMBER : CP/258/2020
(IA/MA) APPLICATION NUMBERS

IA(CA)/6(CHE)2024; IA(CA)/7(CHE)2024
IA/734/2020; IA(CA)/181(CHE)2023

ORDER

New Counsel Mr. S.R.Rajagopal is present for the Petitioner. Ld. Senior Counsel Mr. V.Prakash is present for the Respondent.

At request, list the applications for hearing on **14.08.2024. (Physical hearing).**

-sd-
(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS

-sd-
(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT